

members of the Planning Commission criticising the bureaucratic set up of Universities in the country and suggested decentralisation of University management;

(b) if so, whether Government propose to invite comments of the University Grants Commission; and

(c) set up a Committee of Educationists to consider these suggestions?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a) Yes, Sir.

(b) and (c). The University Grants Commission has itself been suggesting radical changes in the existing bureaucratic and centralised structures of the universities, and the creation of an elastic and dynamic system and promotion of innovative initiatives and reforms. Such provisions for decentralisation of academic authority have to be evolved by each university with the assistance, where necessary of respective State Governments. There is no proposal to appoint a Committee to consider this matter.

Keralites in Pak Jail

3998. SHRI K. A. RAJAN:
SHRI V. S. VIJAYARAGHAVAN:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether his attention has been drawn to a report in 'Mathrubhoomi' a Malayalam Daily, Cochin edition, dated September 19, 1982 to the effect that there are 34 Keralites still in Pakistan Jails;

(b) if so, the details of persons from Kerala in Pakistani Jail; and

(c) steps taken to get them released?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL

AFFAIRS (SHRI A. A. RAHIM):
(a) Yes, Sir.

(b) It is not possible to determine the number of Keralites in Pakistan jails since verified and comprehensive lists are not available from Pakistan authorities.

(c) Government is in touch with the Pakistan Government for release and repatriation of Indian nationals detained or imprisoned in Pakistan.

Delhi University Press

3999. SHRI R. N. RAKESH: Will the Minister of EDUCATION AND CULTURE be please to state:

(a) whether it is a fact that the work of the Delhi University press is being given to outside commercial agencies in contravention of the conditions of the University-Union Agreement of January-February, 1982; and

(b) if so, reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a) and (b). According to the information furnished by the University of Delhi, some work for which the University Press had no machinery and equipment was being given to outside agencies. During the strike period, the University Press had got some work, which was of a very urgent nature, done through outside agencies. According to the University, it is not correct that there is any contravention of the conditions of the agreement with the Union in this matter.

Pending dues of Northern Railway Employees

4000. SHRI SURAJ BHAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that dues of numerous railway employees are pending in Allahabad Division of Northern Railway for several years; and

(b) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Only 15 cases over one year old and 22 cases over 2 years old for payment of settlement dues are pending on Allahabad Division of Northern Railway.

(b) Out of the total 37 cases, 13 cases are outstanding for want of legal documents from the claimants; 4 cases are pending on account of Court proceedings; and 20 cases due to non-production of 'No Claim' certificates by the employees concerned.

Restrictions on Hindus to burn their dead bodies in Denmark

4001. SHRI KRISHNA PRATAP SINGH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government is aware of the fact that Indian origin Denmark citizens followers of Hindu religion are not allowed to burn the dead bodies of their relatives in Denmark;

(b) whether recently a deputation of Denmark citizens of Indian origin met the Foreign Minister to prevail upon the Denmark Government to provide land for burning of dead bodies; and

(c) if so, whether the Government has written to the Government of Denmark in this respect and what was their reply?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI A. A. RAHIM): (a) There is complete freedom of religion in Denmark and the Hindus, whether Indian or Danish are allowed to burn the dead bodies at the electric crematorium. However, they have to wait for a few days before cremation takes place as there is a growing rush even

among other Danes to cremate the bodies.

(b) and (c). No, Sir.

Sale proceeds of staff canteen, Delhi Main Station

4002. SHRI R. P. YADAV: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that total sale proceeds of the Staff Canteen, Delhi Main Station went down by Rs. 24,753.55 in the year 1979-80 as compared to 1978-79;

(b) whether it is also a fact that the total subsidy paid to this canteen in the year 1979-80 was more by Rs. 28,453.75 than that paid in the year 1978-79;

(c) action taken by the Railway Administration to plug such leakage of revenue; and

(d) whether the same Hony. Secretary and the Managing Committee are still continuing even after its term has expired?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes.

(b) Yes.

(c) The increase in the subsidy was due to the additional staff employed and also increase in Dearness Allowance relief to the staff concerned from time to time.

(d) Yes.

Delhi Transport Corporation employees suspended for misappropriation of fund

4003. SHRI HARISH KUMAR GANGWAR: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that an Assistant Cashier and two others of